

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 321 OF 2017

Dated: 1st November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

TANGEDCO

... Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Himanshu Rana
h/f Mr. Sethu Ramalingam for R-1

ORDER

Admit. Issue notice to the Respondents returnable on 08.01.2018.
Mr. Himanshu Rana holding for Mr. Sethu Ramalingam takes notice on
behalf of the Respondent.

List the matter on **08.01.2018**. In the meantime, learned counsel for
the Respondent may file reply on or before 30.11.2017 after serving copy
on the other side. Rejoinder may be filed within two weeks thereafter.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**